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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

O.A.NO.2585/2002

Tuesday, this the 22nd day of October, 2002

Hon'ble Shri Justice V S Aggarwal, Chairman  
Hon'ble Shri M P Singh, Member (A)

Shri Sita Ram Shastry  
son of late Shri Nanhe Lal  
r/o J-I/112, DDA Flats  
Kalkaji, New Delhi-19  
(Now posted at Govt. Boys Senior  
Secondary School, M.B.Road,  
New Delhi)

..Applicant

(By Advocate: Shri G.B. Tulsiani)

Versus

1. The Chief Secretary  
Govt. of NCT of Delhi  
Delhi Sachivalaya  
New Delhi-2
2. The Director of Education  
Directorate of Education  
Govt. of NCT of Delhi  
Delhi Sachivalaya  
New Delhi-2

..Respondents

O R D E R (ORAL)

Justice V S Aggarwal:

Learned counsel for applicant states that he would first prefer an appeal and thereafter, if need arises, he will file the necessary application in this Tribunal. Subject to aforesaid, he does not press the present application.

2. Allowed as prayed. Subject to aforesaid, OA is dismissed as withdrawn.

  
(M P Singh)  
Member (A)

/sunil/

  
(V S Aggarwal)  
Chairman